

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 15th December, 2017

No.LJ (B).99/92/Pt.II/196 – In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint the following Non-MCS Officers as Executive Magistrates in connection the monitoring of the movement of coal transportation for strict implementation as per National Green Tribunal (NGT) Order for a period of 3(three) months or till further orders.

Sl. No.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division.
1.	Shri Bandi Carlton Koknal Marak, Asstt. Registrar of Coop Societies, Baghmara, South Garo Hills.	South Garo Hills District	Deputy Commissioner, South Garo Hills District, Baghmara
2.	Shri Chiontim Karam Bangbong Sangma, Industrial Promotion Officer, DCIC, Baghmara, South Garo Hills	- do -	- do -
3.	Shri Padma Hajong, Labour Inspector, Baghmara, South Garo Hills	- do -	- do -
4.	Shri Lister M.Momin, Forest Ranger, Social Forestry Range, South Garo Hills, Baghmara	- do -	- do -
5.	Shri Pipson Ch. Marak, District Disaster Management Officer, South Garo Hills, Baghmara	- do -	- do -


(E.M. Donn)

Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

Memo.No.LJ (B).99/92/Pt.II/196-A, Dt. Shillong, the 15thDecember, 2017

Copy to : -

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-ordinary Gazette of the Government of Meghalaya.
2. The Principal Secretary to the Govt. of Meghalaya, Forest & Environment Department for information.
3. The Deputy Commissioner, South Garo Hills, Baghmara with a request to circulate to all the officers concerned. This has a reference to letter No. SGH/DC.6/Part.I/NGT/2017/201, dt 08.12.2017
4. The Director of Information and Public Relation, Meghalaya, Shillong.
5. The Personnel & A.R. (A) Department for information.
6. DEO (Data Entry Operation) Law (A) Department, Main Secretariat Building, for uploading the Notification in the Law Department website.
7. Office Copy.

By orders etc...,



Joint Secretary to the Govt. of Meghalaya,
sk Law (B) Department.
